

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 10<sup>th</sup> of March, 2025

**NO.HC.VII-133(Pt.-I)/2014/1471/A** ### The Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam to attend 2 (two) day conference on "***National Conference on Environment-2025***" organized by the National Green Tribunal, New Delhi on 29<sup>th</sup> & 30<sup>th</sup> of March, 2025 at Vigyan Bhawan, New Delhi

Sl. No.	Name & Designation	Contact no.	Email Id
1.	<b>Dr. Manash Barua</b> Special Judge, Assam	<b>9101032844</b>	<b>rbaruah22@gmail.com</b>
2.	<b>Smti Bobita Kshetry</b> District & Sessions Judge, Biswanath	<b>9435087180</b>	<b>bobitakshetry@gmail.com</b>

By Order,  
Sd/- Raktim Duarah  
**REGISTRAR GENERAL**

**Memo No.HC.VII-133(Pt.-I)/2014/1472/A** **Dated: 10-03-2025**

Copy forwarded for information & necessary action to:

1. S. Vineeta, Registrar General, National Green Tribunal, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

4. The Registrar (Admin./Vigilance/Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Dr. Manash Barua, Special Judge, Assam, Guwahati.
7. Smti Bobita Kshetry, District & Sessions Judge, Biswanath.

*(a) The nominated Judicial Officers are to enrol on the registration portal available on the website of National Green Tribunal (NGT) from 15-03-2025 to 21-03-2025. The participants will be issued Participants Certificate on the basis of their attendance during the sessions.*

*(b) The nominated Judicial Officers are to arrange their own transportation and accommodation.*

*Further, the nominated Judicial Officers are to proceed only after acceptance of nominations from the Nodal Officer mentioned below:*

*Ms. Anshumala (Hindi Officer),*

*Mobile- 9667270722 / Email – [anshu.mala2009@gov.in](mailto:anshu.mala2009@gov.in)*

*(c) For any query/clarification regarding the said conference, the nominated Officers can contact the Nodal Officer.*

8. The Project Manager, Gauhati High Court, Guwahati.

*(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).*

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

  
**REGISTRAR GENERAL**